

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 59 of 2015 &  
IA No. 354 of 2015**

**Dated: 16<sup>th</sup> November, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**IL & FS Tamilnadu Power Co. Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tabrez Malawat  
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Dhananjay Baijal and  
Mr. Nikhil Nayyar for R-1  
Ms. Suparna Srivastava R-2  
Mr. S. Vallinayagam for R-3

**ORDER**

Pleadings in this Appeal are said to be complete.

At the request of learned counsel for the appellant, post this Appeal  
for hearing on **14<sup>th</sup> December, 2015.**

**(I.J. Kapoor)  
Technical Member  
rkt/vg**

**(Justice Surendra Kumar)  
Judicial Member**